

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)...../2004  
(CC:11564)

(From the judgement and order dated 08/07/2004 in ITA 371/2001  
of The HIGH COURT OF UTTARANCHAL AT NAINITAL)

COMMNR. OF INCOME TAX, MEERUT & ANR.

Petitioner (s)

VERSUS

ATWOOD OCEANICS INTERNATIONAL

Respondent (s)

With I.A.1(C/delay in filing SLP and office report)

With

SLP(C)...CC 11665/2004

With I.A.1(C/delay in filing SLP)

Date : 17/12/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA

HON'BLE MR. JUSTICE H.K. SEMA

For Petitioner (s)Mr. Vivek Tankha, Sr.Adv.  
Mr. Ankur Mody, Adv.

Mr. B.V. Balaram Das,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Issue notice.

Tag with S.L.P.(Civil)...CC No.4175 of 2004.

Anita

(Jasbir Singh)  
Court Master